

**CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench, New Delhi**

**CP No.8/2019
OA No.3773/2018**

New Delhi, this the 7th day of January, 2019

**Hon'ble Ms. Praveen Mahajan, Member (A)
Hon'ble Mr. S.N.Terdal, Member (J)**

Jitender Singh
S/o Shri Sahab Singh
R/o Vill & PO: Kachora
Tehsil-Kiraoli
Agra (UP). ... Applicant

(By Advocate: Ms. Neelima Rathore for Shri U.Srivastava)

VERSUS

Shri Amulya Kumar Patnaik
Dy. Commissioner of Police
Recruitment Cell, New Police Line
Kingsway Camp, Delhi. ... Respondents

O R D E R (Oral)

Learned proxy counsel for Shri U.Srivastava wishes to withdraw the CP. Accordingly, the CP is dismissed as withdrawn. No costs.

**(S.N.Terdal)
Member (J)**

**(Praveen Mahajan)
Member (A)**